

SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/320/2022 in CP (IB) No.130/7/HDB/2020
NAME OF THE COMPANY	Saraiwwalaa Agro Refineries Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Saraiwwalaa Agro Refineries Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. Kailash Nath for the Corporate Debtor.

It is stated by the Ld. Counsel for the Corporate Debtor that the stay granted by the Hon'ble High Court of Telangana is still continuing. **Matter is adjourned to 12.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)